

SHRI BHISHMA NARAIN SINGH: Demands for Grants of the Petroleum and Chemicals Ministry were also there. Only the order has been changed.

SHRI A. NEELALOHITHADASAN NADAR (Trivandrum): The Minister says it is only a change in the order. But now... (Interruption)

MR. DEPUTY-SPEAKER: This is a small thing. But Mr. Minister, they say they have prepared for Communications tomorrow. Now they have to prepare for another Ministry. (Interruptions)

SHRI A. NEELALOHITHADASAN NADAR: Those Members who wanted to speak later, may not be here tomorrow.

MR. DEPUTY-SPEAKER: Your observations have been noted.

SHRI G. M. BANATWALLA: May we take it that the statement made by the Minister has been expunged?

MR. DEPUTY-SPEAKER: No; it has been noted—not to commit the mistake next time. I have to inform the House... (Interruptions)

SHRI A. NEELALOHITHADASAN NADAR: Further no explanation is there even for this change.

SHRI BHISHMA NARAIN SINGH: I have to make one request. Actually, I have been told that even from the opposition side, some Members have not spoken. So, tomorrow, if we dispense with the lunch, then we will get some more time.

MR. DEPUTY-SPEAKER: I think the House will have no objection.

SHRI BHISHMA NARAIN SINGH: Then some members may also speak about it. (Interruptions)

MR. DEPUTY-SPEAKER: Mr. Ramavatar Shastri, at the same time, your party has given two names. It is only a helpful point. (Interruptions) You go and take your tiffin. Why do you spoil it? (Interruptions) We are getting one hour. (Interruptions) It is all right.

SHRI RAMAVATAR SHASTRI (Patna): This was decided in the Business Advisory Committee meeting.

MR. DEPUTY-SPEAKER: Do not be too technical. It will be harmful to you all.

SHRI BAPUSAHEB PARULEKAR (Ratnagiri): We are governed by the rules, as you say. (Interruptions)

MR. DEPUTY-SPEAKER: We are governed by rules with exceptions also.

SHRI BHISHMA NARAIN SINGH: Then everybody will have a chance to speak. (Interruptions)

MR. DEPUTY-SPEAKER: No. We will have a lunch hour also only to benefit the members. They want to speak. More names have been given. had made a request to the Minister of Parliamentary Affairs and he was good enough to suggest like this. I had made a request to him so that everybody speaks because this is a very important subject.

SHRI RAMAVATAR SHASTRI: Do not say like this. Many people have spoken. Why are you mentioning that we have got two speakers? Why are you mentioning it?

MR. DEPUTY-SPEAKER: That is between us. Don't worry. You are the only hon. member who is getting time for everything and therefore I have to reply to you (Interruptions)

SHRI RAMAVATAR SHASTRI: I have come for this. (Interruptions)

MR. DEPUTY-SPEAKER: Anyhow, you are a very close friend...

SHRI RAMAVATAR SHASTRI: Like so many others.

MR. DEPUTY-SPEAKER: You are a very close friend with brotherly affection... (Interruptions) Ram and Laxman. Therefore, there will be no lunch tomorrow.

RESIGNATION BY MEMBER

MR. DEPUTY-SPEAKER: I have to inform the House that today the Speaker received a letter from Shri

Surtip Singh Hiraik, an elected Member of Lok Sabha from Nandurbar—S.T. constituency of Maharashtra resigning his seat in Lok Sabha. The Speaker has accepted the resignation with effect from 30th March, 1981. Now, the House stands adjourned to reassemble tomorrow 11. A.M.

1807 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, -March 31, 1981/Chaitra 10, 1903/ (Saka)